

**IN THE INCOME TAX APPELLATE TRIBUNAL
MUMBAI BENCHES “H”, MUMBAI**

BEFORE SHRI PRAMOD KUMAR (VP) AND SHRI RAM LAL NEGI (JM)

**ITA No. 2275/MUM/2018
Assessment Year: 2013-14**

Hindustan Petroleum Corporation Limited, Petroleum House,17, Jamshedji Tata Road,Churchgate, Mumbai - 400020 PAN: AAACH1118B	Vs.	Dy. Commissioner of Income Tax Circle1 (1)(2), Mumbai
(Appellant)		(Respondent)

CORRIGENDUM

Vide application dated 15.10.20, Sh. Shrikant R. Hasyagar, Chief General Manager-Tax, M/s Hindustan Petroleum Corporation Limited has brought to our notice a mistake apparent in the order dated 02.03.2020, passed by the “H” Bench of the Tribunal in assessee’s appeal, ITA No. 2275/Mum/2018, pointing out that in the said order the Tribunal has mentioned the Assessment Year 2014-15 instead of Assessment Year 2013-14.

2. We have perused the record in the light of the contents of the application filed on behalf of the assessee. As submitted by the applicant, the ‘H’ Bench of the Tribunal has disposed off the captioned appeal vide order dated 02.03.2020. The said appeal pertains to Assessment Year 2013-14, however, in the order dtd. 02.03.2020, Assessment Year has been shown as 2014-15, which is factually incorrect. In our considered view this is a mistake apparent from the record, which requires rectification. Therefore, by way of this corrigendum we rectify the said mistake and replace the incorrect assessment year “2014-15” appearing on page No. 1 of the order with the correct assessment year “2013-14”. Hence, the Assessment Year

appearing on page 1 of the order dated 02.03.20, passed by the "H" Bench of the Tribunal may be read as Assessment Year 2013-14.

3. This corrigendum may be treated as part of the order dated 02.03.20, passed in assessee's appeal ITA No 2275/Mum/2018.

Sd/-
(PRAMOD KUMAR)
VICE PRESIDENT

Sd/-
(RAM LAL NEGI)
JUDICIAL MEMBER

Mumbai: Dated 10/11/ 2020

आदेशकीप्रतिलिपिअग्रेषित/Copy of the Order forwarded to :

1. अपीलार्थी/ The Appellant
2. प्रत्यर्थी/ The Respondent
3. आयकरआयुक्त(अपील) / The CIT(A)
4. आयकरआयुक्त/ CIT – concerned
5. विभागीयप्रतिनिधि, आयकरअपीलीयअधिकरण, मुंबई/ DR, ITAT, Mumbai
6. गार्डफाईल / Guard File

आदेशानुसार/ BY ORDER,

उप/सहायकपंजीकार (Dy./Asstt.Registrar)

आयकरअपीलीयअधिकरण, मुंबई / ITAT, Mumbai